

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dated 12.9.2003

Free copies of final order dt. 12.9.03 issued to the counsel for both sides and to all parties.

12
16/9/03

RMS
S.O.O/129

None appeared for the applicant in this year-old case of 1998. On 21.8.2003, none appeared for the applicant. Yet on the prayer of Shri B.K. Bal, learned Addl. Standing Counsel, this matter was adjourned to 22.8.2003. On 22.8.2003 also on the prayer made on behalf of the applicant, the matter was adjourned to 8.9.2003 on which date the applicant remained absent. To-day also none appeared nor any steps taken by the applicant to prosecute this O.A. In the said premises this O.A. is dismissed for non-prosecution in presence of Shri B.K.Bal, learned Addl. Standing Counsel for the Respondents.

Inform the parties.

VICE-CHAIRMAN

MEMBER (JUDICIAL)